

sions) of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes: -

- (1) Report of the Study Tour of Study Group I of the Committee on its visit to Calcutta, Itanagar, Guwahati, Gangtok, Darjeeling and Calcutta during June, 1989.
- (2) Report of the Study Tour of Study Group II of the Committee on its visit to Vadodara, Bombay, Hyderabad, Visakhapatnam and Bhubaneshwar during June, 1989.

12.28 3/4 hrs.

COMMITTEE ON GOVERNMENT  
ASSURANCES

**Twenty-first Report**

[Translation]

PROF. NARAIN CHAND PARASHAR : (Hamirpur): Mr. Speaker, Sir, I beg to lay on the Table the Twenty-first Report (Hindi and English version) of the Committee on Government Assurances.

12.29 hrs.

BUSINESS ADVISORY COMMITTEE

**Seventy-Fourth Report**

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHEILA DIKSHIT): Sir, I beg to move:

" That this House do agree with the

Seventy-fourth Report of the Business Advisory Committee presented to the House on the 9th August, 1989"

MR. SPEAKER: The question is:

" That this House do agree with the Seventy-fourth Report of the Business Advisory Committee presented to the House on the 9th August, 1989."

*The motion was adopted*

12.29 1/2 hrs.

CUSTOMS ( AMENDMENT) BILL \*

[ English]

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) Sir, I beg to move for leave to introduce a Bill further to amend the Customs Act, 1962.

MR. SPEAKER: The question is :

" That leave be granted to introduce a Bill further to amend the Customs Act, 1962."

*The Motion was adopted*

SHRI A.K.PANJA : Sir, I introduce the Bill.

12.30 hrs.

[ MR. DEPUTY SPEAKER *in the Chair*]

MATTERS UNDER RULE 377

[Translation]

- (i) **Need to complete the unfinished work at Tibl Railway Station.**

SHRI BIRBAL (Ganganagar): Mr. Deputy Speaker Sir, I want to raise the following matter of urgent public importance